

SUBMISSION OF INTERIM REPORT OF JOINT COMMITTEE IN THE MATTER OF O.A No 180 OF 2017 (SZ) WITH APPEAL NO 20 OF 2019 (SZ) SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER ORDERS DATED 05.03.2020-REG.

In the Original Application No. 180 of 2017 (SZ), filed by S.K Vijay Kumar and Ors.Vs UOI &Ors, the Hon'ble National Green Tribunal (NGT), Chennai issued an Orders on 05.03.2020 with the following directions:

“ 28. There is no material before this tribunal as to whether the allegations in the application have been substantiated or Not. In order to ascertain as to whether the allegations in the applications are correct and whether there was any violation of conditions imposed either in the environment clearance or in the consent to establish issued in favour for the fifth respondent unit, we feel it appropriate to appoint a Joint Committee comprising of a 1) Senior officer from Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC), Bangalore,2) Senior officer from State Environment Impact Assessment Authority (SEIAA), of State of Karnataka and the Karnataka State Pollution Control Board to inspect the area in question and submit a factual and action taken report regarding the allegations made in the application including the siting criteria and also existence of any eco-sensitive areas within the prohibited distance of the unit as alleged by the petitioner as per Notification dated 18.11.2003 of Government of Karnataka and if there is any violation, what is the action taken by them and submit a factual and action taken report to this tribunal within a period of two months.

29. State Environment Impact Assessment Authority Bangalore shall be the nodal agency for coordination and also for co-ordination and for providing all necessary logistics for purpose”.

This Hon'ble Tribunal while considering the request made for extension of time for submission of report due to the pandemic situation prevailing in the

state of Karnataka the Hon'ble tribunal granted further time up to 02.11.2020 vide order dated 17.08.2020 for submission of the report.

Pursuant to the request made by the State Environment Impact Assessment Authority, Bangalore the concerned member institution of the joint committee have nominated the officers to represent them in the joint committee. Accordingly, the Joint committee was constituted.

1	A Senior officer from Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC), Bangalore	Sri.E.Thirunanavukkarasu, Scientist E, Ministry of Environment, Forest and Climate Change (MoEF&CC), 4 th Floor, 17 th Main Road, Block II, KendriyaSadan, Koramangala, Bangalore-560034. Mobile No:7290835157
2	A Senior officer from Karnataka State Pollution Control Board	Sri.Siddaramaiah C Senior Environmental Officer, Zonal Office, Bangalore North Mobile No:9845311539
3	A Senior officer from State Environment Impact Assessment Authority (SEIAA), Karnataka	Sri. Kiran Kumar. B.S Scientific Officer Grade-1, Department of Forest, Environment and Ecology, 7 th Floor, Room No-706, 4 th Gate, M.S. Building, Bangalore-560001 Mobile No: 9844464546

2.0 INSPECTION BY THE JOINT COMMITTEE

The Joint Committee inspected the project site on 22.10.2020. The project proponents, KIADB and the appellant were also invited to accompany the Joint committee during inspection.

The following members were attended.

1. Sri.Siddaramaiah C, Senior Environmental Officer, Zonal Office, Bangalore North.

2. Sri E. Thirunavukkarasu, Scientist 'E', Integrated Regional Office, Ministry of Environment, Forest and Climate Change, Bangalore.
3. Sri Kiran Kumar B S, Scientific Officer, Grade-I, State Environment Impact Assessment Authority, Department of Forest, Ecology and Environment, Government of Karnataka.

Representative of the Applicant:

Shri S.K Vijay Kumar, Doddaballapur

The officials of M/s KIADB present during the day of inspection are:

1. Shri. Sridharan, ACDO
2. Shri Sadanada Acharya, JDTP
3. Shri K.S Kumarappa, AEE
4. Shri C.N. Murthy, Executive Engineer
5. Shri M.Y.Srikanth, Assistant Engineer

The officials of KSPCB present during the day of inspection are:

1. Smt.Sunitha P, Environmental Officer, KSPCB, RO, Doddaballapur
2. Smt Ghazala Ameen, DEO, KSPCB, RO, Doddaballapur.

The Joint committee after site inspection had detailed discussion with KIADB officials and Sri. S K Vijaya Kumar (Applicant). After discussion the Joint Committee sought the following additional information from the KIADB to deliberate on the given ToRs and submit the report.

1. Copy of Toposheet showing the water bodies in the site along with buffer details.
2. A sample copy of allotment letter to the individual industry.
3. Details of Rainwater harvesting.
4. Permission letter from Central/State Ground Water Authority.
5. Details on Water drawl from the borewells along with meter reading register.
6. Details of Energy conservation measures along with percentage of energy saving.
7. Copy of advertisement on the issue of Environmental Clearance.
8. Copy of layout superimposed on the toposheet.

The information sought from the KIADB is yet to be received for finalization of the report.

In view of the above fact and circumstances it is decided to seek a time of at least two weeks from the Hon'ble National Green Tribunal for submission of final report.



(Kiran Kumar B.S.)
Scientific Officer Gr-I
SEIAA, Karnataka
Bangalore



(Sri. Siddaramaiah C)
Senior Environmental
Officer, Zonal Office,
Bangalore North



(Sri. E. Thirunanavukkarasu)
Scientist E, Additional
Director, Ministry of
Environment, Forest
and Climate Change
(MoEF&CC), Bangalore

Copy to:

1. The Member Secretary, SEIAA, Karnataka.
2. The APCCF, Regional Office (Southern Zone), Ministry of Environment & Forests (SZ), Kendriya Sadan, IV Floor, E & F wings, 17th Main Road, Koramangala II Block, Bangalore-560 034.
3. The Member Secretary, Karnataka State Pollution Control Board, 49, Parisara Bhavan, Church Street, Karnataka, Bangalore 560001